

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 10<sup>th</sup> APRIL, 2024, 10:30 A.M.**

**CP /1/GB/2023**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

<b>IN THE MATTER OF</b>	Laxmi Narayan Sogani & 3 Others Vs Sogani Commercials Pvt. Ltd. & 10 others
<b>UNDER SECTION</b>	U/s 241-242 Companies Act, 2013

For Petitioner (s) : Mr. S. Sancheti, Adv.

For Respondent (s) : Mr. R. Banerjee, Adv. for R-4  
Mr. Y. Dalmia Adv. for R-1 to R-3

**ORDER**

Both sides Counsel present. Matter to be listed on **08.05.2024** along with the connected **CP/9/GB/2022**. Both sides to note that no further adjournment shall be granted in the matter.

Sd/-

**Satya Ranjan Prasad  
Member (Technical)**

Sd/-

**H.V. Subba Rao  
Member (Judicial)**